

# Constitution of Benches with effect from 9<sup>th</sup> of July, 2012.

<b>Sl. No.</b>	<b>Ct. No.</b>	<b>Name of Hon'ble Judges</b>	<b>Jurisdiction</b>
1	C.J.'s Court	Hon. The Chief Justice Hon. Krishna Murari, J. <b><u>(On Monday, Tuesday, Thursday and Friday)</u></b>	Fresh, order, admission, hearing Special Appeals (other than education matters-Writ C) and all fresh and listed Matters related to Tolls on River Bridges in U.P., Environment Matters and applications under Article 228 of the Constitution of India.  AND Listed Special Appeals (other than education matters-Writ C) from January 1st 2010 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	<b>On priority basis Service Writs relating to transfer/suspension of all categories</b> and Special Appeals upto the year 2003 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of all category assigned.
		Hon. The Chief Justice Hon. Krishna Murari, J. <b><u>(On Wednesday)</u></b>	Fresh, order, admission, hearing and all Listed Public Interest Litigation (Civil) for Orders, Admission and Hearing including Bunch Cases.
		Then Hon. The Chief Justice <u>(On Friday at 2.00 P.M.)</u>	Expedite applications.
2	3	Hon. Amitava Lala, J. Hon. P.K.S. Baghel, J.	Fresh, order, admission, hearing Misc. Writs and Control Orders.  AND Listed Misc. Writs from 01.01.2009 onwards and Control Orders from January, 1 <sup>st</sup> 2011, onwards including Bunch Cases.
		<u>At 2.00 P.M.</u>	Misc. Writs for the year 2005 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
3	36	Hon. Yatindra Singh, J. Hon. Mahendra Dayal, J.	Listed Special Appeals from the year 2005 to 2009 and Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto the year 2006 for Orders, Admission and Hearing.
		<u>Thereafter:</u>	<b>On priority basis Service Writs relating to transfer/suspension of all categories</b> , Oldest Service Writs and infructuous cases irrespective of the year for orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 4 9 Hon. R.K. Agrawal, J. Fresh, order, admission, hearing Special Appeals relating to  
Hon. Ram Surat Ram (Maurya), J. education matters (except service education matters) and all listed cases under Intellectual Property Rights
- AND
- Listed Special Appeals upto 31.12.2004 and Special Appeals relating to Education matters (except service education matters) from January 1<sup>st</sup>, 2010 onwards and Misc. Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases.
- At 2.00 P.M.:
- Thereafter: Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing.
- Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 5 29 Hon. S.K. Singh, J. Fresh, order, admission, hearing Service Writs including that  
Hon. Virendra Vikram Singh, J. of Judicial Officers, Employees of High Court and subordinate Courts
- AND
- Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1<sup>st</sup>, January, 2010 onwards for Orders, Admission and Hearing including bunch cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 2003 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 32 Hon. Sunil Ambwani, J. Fresh, order, admission, hearing and all Listed Division Bench  
Hon. Aditya Nath Mittal, J. Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.: Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 7 37 Hon. Ashok Bhushan, J. Fresh, order, admission, hearing Writs relating to Urban  
Hon. Abhinava Upadhya, J. Ceiling and all fresh and listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.
- AND

Listed Writs relating to Urban Ceiling from January 1<sup>st</sup> of 2009 onwards and listed Control Orders and Land Acquisitions for the year 2009 and 2010 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2003 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

8 35 Hon. S.P. Mehrotra, J.  
Hon. Het Singh Yadav, J.

Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from the year 2007 to 2009 for Orders, Admission and Hearing including bunch cases.

At 2.00 P.M.

Service Writs for the year 2004 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

9 21 Hon. Vineet Saran, J.  
Hon. Mushaffey Ahmad, J.

Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) and Land Acquisitions.

AND

Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from 1<sup>st</sup> January, 2009 onwards and Land Acquisitions from January 1<sup>st</sup>, 2011 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2004 and 2005 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

10 33 Hon. Rakesh Tiwari, J.  
Hon. Anil Kumar Sharma, J.

Fresh, order, admission, hearing and all Listed F.A.F.O.s,.

Thereafter:

Oldest F.A.F.O.s for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

11 34 Hon. Prakash Krishna, J.  
Hon. Arvind kumar Tripathi, J (II)

Fresh, order, admission, hearing and all Listed F.A.s and Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.

Thereafter:

Oldest F.A.s for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

12 18 Hon. Rajes Kumar, J. Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society upto the year 2005 for Orders, Admission and Hearing including Bunch Cases

Thereafter: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

13 39 Hon. S.U. Khan, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January 1st, 2009 onwards including Bunch Cases.

At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.

14 1 Hon. Devendra Pratap Singh, J. Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1<sup>st</sup> January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases

Thereafter: Misc. Writs for the year 1998 for orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 15 30 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society  
AND  
Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ upto the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 16 46 Hon. Amar Saran, J.  
Hon. Anurag Kumar, J. Fresh, order, admission, hearing Criminal Writs and all fresh and listed writs related to Public interest Litigation (Criminal)  
AND  
Listed Criminal Writs from January 1<sup>st</sup>, 2012 onwards.
- At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 44 Hon. Arun Tandon, J.  
Hon. Ramesh Sinha, J. Listed Criminal Writs upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Listed expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court for Hearing.
- 18 2 Hon. Dilip Gupta, J. Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)  
AND  
Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 6 Hon. Sanjay Misra, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed

Writs arising out of the orders of Board of Revenue

AND

Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1999 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 55 Hon. Ravindra Singh, J.  
Hon. Anil Kumar Agarwal, J.

Fresh, order, admission, hearing all listed Habeas Corpus Writs, Criminal Appeals under Section 372 Cr.P.C., Government Appeals U/S 378 Cr.P.C. and Capital Cases.

At 2.00 P.M.:

Oldest Government Appeals for Orders and Admission.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 38 Hon. A.P. Sahi, J.

Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions

AND

Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 40 Hon. Vikram Nath, J.

Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.

Thereafter:

Civil Contempt upto the year 2007 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

23 22 Hon. Sabhajeet Yadav, J.

Listed Misc. Writs for the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal/Admission starting from the

oldest of the category assigned.

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| 24 | 7  | Hon. Sudhir Agarwal, J.                          | <p>Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.</p> <p><u>Thereafter:</u> Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>   |
| 25 | 52 | Hon. Vinod Prasad, J.<br>Hon. Surendra Kumar, J. | <p>Listed Criminal Appeals upto the year 1990 (except Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) for Orders, Admission and Hearing and Capital Cases for Hearing.</p>   |
| 26 | 10 | Hon. Bharati Sapru, J.                           | <p>Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act and matters under Section 11 of the Arbitration and Conciliation Act, 1996 including Bunch Cases.</p> <p><u>Thereafter:</u> Tax Matters upto the year 2004 for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 27 | 5  | Hon. Ran Vijai Singh, J.                         | <p>Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.</p> <p style="text-align: center;">AND</p> <p>Listed Writs relating to Ceiling Matters from 1<sup>st</sup> January, 2009 onwards</p> <p><u>At 2.00 P.M.:</u> Writ-B upto the year 1977 for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>   |
| 28 | 4  | Hon. Pankaj Mithal, J.                           | <p>Fresh, order, admission, hearing Writs arising out of Suits and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India including Bunch Cases.</p> <p style="text-align: center;">AND</p> <p>Listed Writs arising out of Suits from 1<sup>st</sup> January, 2009</p>  |

onwards and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court from 1<sup>st</sup> January, 2006 onwards.

Thereafter:

Misc. Writs for the year 1999 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

29 42 Hon. Dharnidhar Jha, J.  
Hon. Ashok Pal Singh, J.

Fresh, order, admission, hearing Division Bench Criminal Appeals including those where record has been called for considering the application for bail and All Fresh and Listed Criminal Contempt, Criminal Appeals arising from POTAs, Contempt Appeals.

AND

Listed Criminal Appeals from 1<sup>st</sup> January, 1991 onwards for Orders and Admission.

At 2.00 P.M.:

Oldest Criminal Appeals for Orders.

Thereafter:

Criminal Appeals from the year 1991 onwards (except Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) for Hearing.

30 28 Hon. Sunil Hali, J.

Listed Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

31 49 Hon. Surendra Singh, J.

Fresh, order, admission, hearing and all Listed Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. & 407, Habeas Corpus Writs and N.D.P.S. Appeals.

At 2.00 P.M.

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters U/S 407 upto 2007 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of



the category assigned.

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| 32 | 54 | Hon. Arvind Kumar Tripathi, J. | <p>Fresh, order, admission, hearing Matters U/Ss 482 &amp; 483 Cr.P.C.</p> <p style="text-align: center;">AND</p> <p>Listed Matters U/Ss 482 &amp; 483 Cr.P.C. from January 1<sup>st</sup>, 2012 onwards.</p>  |
| 33 | 19 | Hon. S.K. Gupta, J.            | <p>Fresh, order, admission, hearing and all Listed F.A.F.O.s.</p> <p><u>Thereafter:</u> Oldest F.A.F.O.s for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>   |
| 34 | 27 | Hon. B.K. Narayana, J.         | <p>Fresh, order, admission, hearing Second Appeals.</p> <p style="text-align: center;">AND</p> <p>Listed Second Appeals from the year 2006 onwards.</p> <p><u>At 2.00 P.M.:</u> Second Appeals for the year 1979 for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 35 | 59 | Hon. R.D. Khare, J.            | <p>Fresh, order, admission, hearing and all Listed F.A.s.</p> <p><u>Thereafter:</u> Oldest F.A.s for Orders, Admission and Hearing.</p> <p>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>   |
| 36 | 45 | Hon. N.A. Moonis, J.           | <p>Listed Major Bail Applications for the year 2011 for Orders.</p> <p><u>At 2.00 P.M.:</u> <b>On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal</b> and Oldest Matters under Sections 482 &amp; 483 Cr.P.C. for Orders.</p>   |
| 37 | 25 | Hon. Jayashree Tiwari, J.      | <p>Listed Major Bail Applications upto the year 2010 for Orders.</p> <p><u>At 2.00 P.M.:</u> <b>On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal</b> and Oldest Matters under Sections 482 &amp; 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.</p>   |

- 38 47 Hon. S.C. Agarwal, J. Fresh order Major Bail Applications.  
AND  
Listed Major Bail Applications from 1<sup>st</sup> January, 2012 onwards.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 39 48 Hon. Y.C. Gupta, J. Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Criminal Revisions for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 40 43 Hon. Ashok Srivastava, J. Fresh, order, admission Criminal Appeals and Defective Criminal Appeals (irrespective of the year) for Orders.  
AND  
Listed Criminal Appeals from January 1<sup>st</sup>, 1988 onwards.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Criminal Appeals for Hearing.
- 41 51 Hon. Dinesh Gupta, J. Fresh, order Minor Bail Applications  
AND  
Listed Minor Bail Applications from January 1<sup>st</sup>, 2012 onwards.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 42 24 Hon. Kalimullah Khan, J. Listed Minor Bail Applications upto the year 2011 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including

Bunch cases.

43 41 Hon. V.P. Pathak, J. Listed Matters U/Ss 482 & 483 Cr.P.C. upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

44 26 Hon. B.Amit Sthalekar, J. Listed Misc. Writs upto the year 2000 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

45 58 Hon. Pankaj Naqvi, J. Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1998 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

46 50 Hon. Manoj Misra, J. Fresh, order, admission, hearing Criminal Revisions and all fresh and listed Criminal Writs.

AND

Listed Criminal Revisions from January 1<sup>st</sup>, 2011 onwards.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.

47 23 Hon. Sunita Agarwal, J. Listed Second Appeals and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court upto the year 2005 for Orders, Admission and Hearing.

At 2.00 P.M.:

Second Appeals upto the year 1978 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

48 53 Hon. Mohammad Tahir, J. Listed Criminal Appeals upto 31.12.1987 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**CHIEF JUSTICE  
03.07.2012**